

- Sub-limits may fixed at Discretion of Banks
- Card valid for 3 years subject to Annual Review
- Each Drawal to be Repaid within 12 months
- Conversion/Reschedulment of Loans also permissible in case of damage to crops due to natural calamities
- As incentive for good performance, credit limits could be enhanced to take care of increase in costs, change in cropping pattern etc.
- Security margin, rate of interest as per RBI norms
- Operations may be through issuing branch or at the discretion of Bank, though other designated branches.
- Withdrawals through slips/cheques accompanies by card and passbook.

#### **Irrigation Bore Wells**

1192. SHRI T. GOVINDAN: Will the PRIME MINISTER be pleased to state:

(a) whether the Government of Kerala has sought any financial assistance from the Union Government to undertake irrigation bore wells programme in the State;

(b) if so, the details thereof; and

(c) the decision taken by the Union Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI SOMPAL):

(a) No, Sir.

(b) and (c) Do not arise.

#### **Irrigation Projects**

1193. SHRI SAMAR CHOUDHURY: Will the PRIME MINISTER be pleased to state:

(a) whether the State Government of Tripura has submitted any proposal to the Union Government for initiating new irrigation projects and flood control projects in the State; and

(b) if so, the decision taken by the Union Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI SOMPAL): (a) and (b) Two project proposals namely, "Irrigation Schemes" and "Flood Management Works" at an estimated cost of Rs. 284.15 crores and Rs. 191.50 crores respectively are received from the Government of Tripura recently.

#### **Agricultural Credit Stabilization Fund Scheme**

1194. SHRI NRIPEN GOSWAMI: Will the PRIME MINISTER be pleased to state:

(a) whether the Government have received any request from the State Government for allocation of funds from the Agricultural Credit Stabilization Fund Scheme; and

(b) if so, the details of the grants and loans released to States during the last three years and current year also, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI SOMPAL): (a) and (b) Under the Agricultural Credit Stabilization Fund Scheme, no State-wise allocation of funds is made. However, requests from the State Governments of Andhra Pradesh, Karnataka, Manipur, Meghalaya, Punjab, Rajasthan, Tripura and Uttar Pradesh etc. have been received.

Statewise details of the grants and loans released to various States under the scheme during the last three years and current year are given in the attached Statement.